

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 521 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Narender Sharma Vs. M/s Vistar Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s) :	Mr. Narender Sharma,	Petitioner in person	
	For the Respondent (s) :	Ms. Kanishka Prasad, Advocate Mr. Mahjabeen Tanweer, Advocate		

ORDER

Though the reply has been filed by the Ld. Counsel for the Corporate Debtor, the same has not been received by the Petitioner.

Renotify this case for further consideration on 19th December, 2017.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)